

Council for the Production Unit as a whole, consisting of equal number of representatives nominated by the Staff Council functioning in each Production Unit and those nominated by the Administrations go as to deal with the various matters specified in the said Resolution.

Debts of Railway to General Revenue

*103. SHRI DHAMANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the accumulation of the debts of the Railway to the general revenue for the past three years; and

(b) what economy measures compatible with operational efficiency and increased productivity are being taken to bridge the gap of indebtedness?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) During the past three years, the loans taken for Railway Revenue Reserve fund for dividend equalisation and for works which are to be met from the Development Fund which is to bear expenditure on staff amenities, passenger amenities and other un-remunerative operational works aggregated to Rs. 343.07 crores. During these three years, a sum of Rs. 69.53 crores was repaid to General Revenues leaving a net accumulation as loan on these two accounts of Rs. 273.54 crores during the three year period.

(b) The Railways have been taking numerous steps to curb their working expenses. Some of the economy measures being taken to increase operational efficiency and increased productivity are planned introduction of diesel and electric traction, doubling of track on routes with high density of traffic, introduction of high capacity wagons to carry bulk commodities like coal, iron ore, manganese ore and lime

stone etc., fitment of Centre-buffer-couplers on wagons to permit running of heavier trains, mechanisation and expansion of important yards to maximise through-put, conversion of metre gauge into Broad-gauge to do away with the inherent disadvantage in multiplicity of gauges, substitution of imported items by indigenous items, computerisation of wagon movement to secure better utilisation of wagons, control over trip ration, strict watch on productive utilisation of ballast trains and reduction of coal consumption by reducing engine lighting and waiting time and avoiding detention to trains enroute, short of terminals and in marshalling yards etc.

Dowry cases

*104. SARDAR SWARAN SINGH SOKHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of dowry cases reported in different States in the country during 1975; and

(b) whether Government propose any further steps to streamline effective implementation of the law in all the States in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) and (b) The information is being collected from the State Governments/Union territory administrations and will be laid on the Table of the House.

Creation of New Railway Division at Rourkela

*105. SHRI ARJUN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering a re-organisation of Railway Divisions due to unwieldiness of the Divisions; and

(b) whether there is a proposal to create a Railway Division at Rourkela?